

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1700

ANSWERED ON:22.08.2012

IRREGULARITIES IN PRIVATIZATION DISINVESTMENT OF UNDERTAKINGS .

Sukur Shri Jadhav Baliram

Will the Minister of FINANCE be pleased to state:

- (a) the names of the Undertakings under the administrative control of the Ministry which have been privatised as on date particularly those situated in backward and rural areas;
- (b) the Undertaking-wise proceeds earned by the Government as a result thereof;
- (c) whether any irregularities have occurred during the process of privatisation/disinvestment of the said undertakings;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S.PALANIMANICKAM)

- (a) & (b) There is no undertaking under the administrative control of Ministry of Finance which has been privatized. However, the names of the undertakings privatized, the amount realized and other details are given in the statement.
- (c) No, Sir.
- (d)&(e) Do not arise in view of reply to (c) above.